

(c) and (d) Steps have been taken to make rainwater harvesting compulsory in the States/UTs or in parts thereof subject to conditions such as area of building, depth to ground water level etc. Such States/UTs are Andhra Pradesh, Bihar, Goa, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Nagaland, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, West Bengal, Chandigarh, Daman & Diu, NCT Delhi and Puducherry. In UT of Andaman & Nicobar, roof top rain water harvesting has been made mandatory in Port Blair Town. In Jharkhand, roof top rainwater harvesting has been made mandatory in Ranchi urban area. Central Ground Water Authority (CGWA) has also issued advisories to Chief Secretaries/ Administrators of all the States/ Union Territories and Ministry of Urban Development for adopting rain water harvesting/ artificial recharge measures on all the Government buildings. Further, directions have been issued by CGWA to all the schools/ hotels/ industrial establishments falling in the 'Over-exploited' and 'Critical' areas (except in the water logged areas) in the Country, to adopt Roof Top Rain Water harvesting systems in their premises.

Assistance to Maharashtra for irrigation projects

1386. SHRI SANJAY RAUT: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Maharashtra Government has requested the Central Government to release Rs. 60,000 crore for construction of irrigation projects in the State on a permanent basis;

(b) if so, the details thereof; and

(c) by when the Central Government would release the amount to contain drought in the State?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) No such specific proposal of State Government of Maharashtra to release Rs. 60,000 crore for construction of irrigation projects is under appraisal in the Ministry of Water Resources.

(b) and (c) Does not arise, in view of (a) above.

Barrage projects

†1387. SHRI OM PRAKASH MATHUR: Will the Minister of WATER RESOURCES be pleased to state:

†Original notice of the question was received in Hindi.